

NAME OF THE CORPORATE DEBTOR : MVR SHIPPING SERVICES PRIVATE LIMITED

LIST OF CREDITORS AS ON : 5.7.2024


DATE OF COMMENCEMENT OF CIRP 22.11.2023

LIST OF OPERATIONAL CREDITORS (Government dues)

AMOUNT IN RS.

Details of Claimant			DETAILS OF CLAIMS RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ACCEPTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS IF ANY
Department	Government	Identification No.	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY	% OF VOTING SHARE IN COC					
Incometax Department Corporate Ward-4(1) Room NO.429 4th Floor Main Building 121 Ayakar Bhavan, MG Road, Chennai 600034 email id: chennai.ito.c4.1@income tax.gov.in			1.12.2023	6,305,558.00	4,168,070.00	Govt dues	NIL	0	NO	0.00%	0.00	0	2,137,488.00	0	As per u/s.53(1)(f) of IB
ESI Corporation - Deputy Director Legal Branch 143 Nungambakkam, Sterling road Chennai 34 email id: legal.tn@esic.nic.in			31.1.2024	468,827.00	198,780.00	Dues	NIL						270,047.00		
PF Department EPFO Regional Office, Chennai I 37 R.H. Road, Chennai 14 email id: rocchennai@epfindia.gov .in			22.3.2024		0.00	Dues									3588504- Not considered as it is provisional filing

GST Department- Orders received and no claim filed		642,348.00	0.00								NO CLAIM RECEIVED ONLY ORDERS WERE PASSED		
Revised claim filed on 5.7.2024	Interest Penal damages	101879 193230	101879 193230							0.00	0		
		70,69,494	46,61,959							24,07,535	0		Admitted u/s.53(1)(f) of IBC, 2016
	pf DUES	281,981.00	2,81,981										Priority payment
TOTAL		73,51,475	49,43,940							24,07,535			


CS SATYADEVIA
 COMPANY SECRETARY AND INSOLVENCY PROFESSIONAL
 C.P.NO. 2307/IBBI/PA-02/2017-18/10205
 COMPANY SECRETARY & INSOLVENCY PROFESSIONAL
 C.P.NO.2307/IBBI/PA-02/2017-18/10205
 23, LAKE AREA, 3rd CROSS STREET
 NUNGAMBAKKAM, CHENNAI-600 034.